

File No. T-15012/1/2022-Training-FSSAI (E file 4222)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
Training Division
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated: 18th May, 2022

Subject: Re-empanelment of Training Partner under FoSTaC– reg

This is in reference to the notice issued on 22nd April 2022 regarding the De-empanelment of Training Partners under FoSTaC. Due to the representation received from the EDUJOIN Training Foundation, New Delhi, the de-empanelment of the EDUJOIN Training Foundation, New Delhi as a FoSTaC Training Partner is withdrawn.

2. Therefore, EDUJOIN Training Foundation, New Delhi is **Re-empanelled** as FoSTaC Training Partner with immediate effect.
3. This is issued with the approval of the competent authority.

(Virendra Singh Shekhawat)
Deputy Manager (Training)

To,

1. EDUJOIN Training Foundation, New Delhi

Copy for information to:

1. Commissioner of Food Safety (All States/UTs)
2. Directors (All Regional Offices)